

ITEM NO.7

COURT NO.7

SECTION XI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

IA No.64503/2017 IN Diary No(s). 5765/2017

B.D. SHARMA

Petitioner(s)

VERSUS

STATE OF UP & ORS.

Respondent(s)

(FOR CONDONATION OF DELAY IN REFILING)

Date : 14-08-2017 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR  
[IN CHAMBERS]

For Petitioner(s) Mr. Manohar Pratap, Adv.  
Ms. Manju Jetley, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Delay condoned.

(SAPNA BISHT)  
SENIOR PERSONAL ASSISTANT

(SNEH LATA SHARMA)  
BRANCH OFFICER